सत्यमेव जयते

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 19.11.2026

N O T I C E

Please take notice that the following matters listed in the Court – IV on 28.10.2026, 29.10.2026, 03.11.2026, 05.11.2026 & 06.11.2026 respectively, were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 18 of 2023 & I.A. No. 48 of 2023 **Part Heard**	Shapoorji Pallonji & Company Pvt. Ltd. Vs. Rattan India Power Ltd.	**28.10.2026**	**04.01.2027**
2.	I.A. No. 6543, 7264 of 2025 in Comp. App. (AT) No. 65 of 2019 **(With Defects)**	C. Valli Narayan Vs. C. Krishniah Chetty and Sons Pvt. Ltd. & Ors.	**29.10.2026**	**14.01.2027**
3.	Comp. App. (AT) (Ins) No. 1823 of 2026 **Part Heard**	Raj Kumar Gupta Vs. Ravindra Kumar Goyal **With**	**03.11.2026**	**30.11.2026**

4.	Comp. App. (AT) (Ins) No. 1827 of 2026 **Part Heard**	Ashok Kumar Jain Vs. Ravindra Kumar Goyal	**03.11.2026**	**30.11.2026**
5.	Comp. App. (AT) (Ins) No. 644 of 2020 **Part Heard**	NRC Employees Union Vs. Vikas Prakash Gupta Resolution Professional & Ors. **With**	**05.11.2026**	**13.01.2027**
6.	Comp. App. (AT) (Ins) No. 662 of 2020 & I.A No. 1142 of 2021 & 3047 of 2023 **Part Heard**	All India Industrial and GeneralWorkers Union & Anr. Vs. Vikas Gupta, Resolution Professional & Anr. **With**	**05.11.2026**	**13.01.2027**
7.	Comp. App. (AT) (Ins) No. 48 of 2021 **Part Heard**	Shivkailash Babadin Shukla Vs. Vikas Prakash Gupta Resolution Professional & Ors. **With**	**05.11.2026**	**13.01.2027**
8.	Comp. App. (AT) (Ins) No. 847 of 2021 **Part Heard**	Regional Provident Fund Commissioner, Thane Vs. NRC Ltd. & Ors. **With**	**05.11.2026**	**13.01.2027**

9.	Comp. App. (AT) (Ins) No. 667 of 2021 & I.A. No. 1916 & 1751 of 2021 **Part Heard**	Balkrishna S. Pawar & Ors. Vs. Vikas Prakash Gupta Resolution Professional of Corporate Debtor & Ors. **With**	**05.11.2026**	**13.01.2027**
10.	Comp. App. (AT) (Ins) No. 704 of 2021 & I.A. No. 1868 of 2021 **Part Heard**	The N.R.C Employees' Co-Operative Credit Society Ltd. (Through Its Secretary Sh. Ganesh Hendrya Konkar) Vs. Vikas Prakash Gupta Resolution Professional, NRC Ltd. & Ors.	**05.11.2026**	**13.01.2027**
11.	Comp. App. (AT) (Ins) No. 653 of 2026 & I.A. No. 2545 of 2026	Brihanmumbai Municipal Corporation Vs. Pravin R. Navandar Erstwhile Resolution Professional & Ors. **With**	**06.11.2026**	**05.01.2027**
12.	Comp. App. (AT) (Ins) No. 655 of 2026	Sharad K. Shah Vs. Hotel Horizon Pvt. Ltd. & Ors.	**06.11.2026**	**05.01.2027**
13.	Comp. App. (AT) (Ins) No. 1990 of 2025	Sagar Sharma & Anr. Vs. Asset Care Reconstruction Enterprises Ltd. & Ors. **With**	**06.11.2026**	**11.01.2027**

14.	Comp. App. (AT) (Ins) No. 250 of 2026 **(With Defects)**	Sagar Sharma & Anr. Vs. Pravin Navandar & Ors. **With**	**06.11.2026**	**11.01.2027**
15.	Comp. App. (AT) (Ins) No. 1126 of 2025 & I.A. No. 6933 of 2025 **(With Defects)**	Sagar Sharma & Anr. Vs. Pravin R. Navandar & Ors. **With**	**06.11.2026**	**11.01.2027**
16.	Comp. App. (AT) (Ins) No. 1169 of 2025	CFM Asset Reconstruction Pvt. Ltd. Vs. Sagar Sharma & Ors. **With**	**06.11.2026**	**11.01.2027**
17.	Comp. App. (AT) (Ins) No. 1170 of 2025	JM Financial Asset Reconstruction Company Ltd. Vs. Sagar Sharma & Ors. **With**	**06.11.2026**	**11.01.2027**
18.	Comp. App. (AT) (Ins) No. 1201 of 2025 **(With Defects)**	Sagar Sharma & Anr. Vs. Rohit Mehra & Ors. **With**	**06.11.2026**	**11.01.2027**

19.	Comp. App. (AT) (Ins) No. 1991 of 2025	Sagar Sharma & Anr. Vs. Pravin R. Navandar & Anr. **With**	**06.11.2026**	**11.01.2027**
20.	Comp. App. (AT) (Ins) No. 106 of 2026 **(With Defects)**	Sagar Sharma & Anr Vs. Pravin Navandar & Ors. **With**	**06.11.2026**	**11.01.2027**
21.	Comp. App. (AT) (Ins) No. 107 of 2026 **(With Defects)**	Sagar Sharma & Anr Vs. Pravin Navandar & Anr. **With**	**06.11.2026**	**11.01.2027**
22.	Comp. App. (AT) (Ins) No. 114 of 2026 **(With Defects)**	Sagar Sharma & Anr. Vs. Committee of Creditors & Ors.	**06.11.2026**	**11.01.2027**
23.	Comp. App. (AT) No. 266 of 2026	Raoul Thackersey Vs. Devaunshi Mehta nee Thackersey & Ors.	**06.11.2026**	**12.01.2027**

By order of Hon'ble Chairperson
-Sd/-
Registrar